

from villages to towns and cities of other districts to take out their livelihood. Even district water is a scarce commodity, not to speak of potable water supply to villages, the increase in deaths due to gastro-enteritis is the indicator of this fact. The reasons for this migration are many and varied e.g. lack of proper education and awareness among the poor, lack of assured support to these families living on weaving, fishing and other agro-based works, meagre facilities for self-employment and training, lack of pucca irrigation facilities due to non-completion of minor, medium and major projects, lack of industrial development and lack of encouragement to investors.

Since the district is agro-based, if the farmers are assisted, supported and all facilities are provided to them, the miseries of the labour force and other working classes like weavers etc., would be automatically ameliorated.

(iii) *Need to set up a Central Coordination Committee for coordination amongst different agencies in regard to the Kumbh Fair in Ujjain in April, 1992*

[Translation]

**SHRI SATYANARAYAN JATIYA :**  
Mr. Speaker, Sir, I want to draw the attention of the House to a matter of urgent public importance and would submit to the hon. Prime Minister that the 'Sinhastha Kumbh Mela' is to be celebrated in Ujjain in April, 1992. The world famous Kumbh Mela is a symbol of our cultural bond where lakhs of people including foreigners gather. More than one crore people are expected to assemble in Ujjain on this occasion. Its success largely depends on the Central assistance. All the departments, particularly those under Food and Civil Supplies and Public Distribution System, Information and Broadcasting, Civil Aviation and Tourism, Petroleum and Natural Gas, Railways, Health and Family Welfare, Urban Development, Welfare, Communications, Home, Water Resources and Surface Transport Ministries have to play an important role.

Therefore, to ensure the success of this Mela a Coordination Committee comprising Members from the concerned ministries should be constituted at the departmental level to help the apex body viz., 'Sinhastha Ayojan Smiti', constituted at the State level.

(iv) *Need to check illegal felling of trees in Gujarat*

**SHRI CHANDUBHAI DESHMUKH (Bharuch) :** Mr. Speaker, Sir, Inspite of a ban on felling of trees for five years, imposed by Government of Gujarat, there has been a large scale illegal felling of trees. In Bharuch district alone trees worth Rs. 22 crores have been cut down in the forests and in Surat district over one lakh thirty thousand trees have been illegally cut down. All this continued in spite of the ban on felling of trees. This ban has brought about 3 lakh tribals of Gujarat, who earn their livelihood through Forest Societies, on the brink of Starvation. I, therefore, request the Government to solve the problem without any delay and take stern action against those responsible for illegal felling of trees.

(v) *Need to provide help to Uttar Pradesh Government for curbing the growing activities of terrorists.*

**SHRI MOHAN SINGH (DEORIA) :**  
Mr. Speaker Sir, there is a sudden spurt in terrorist activities in Shahjahanpur, Lakhimpur, Nainital, Rampur and Moradabad districts of Uttar Pradesh. On 12-13 July, on the border of Pilibhit and Shahjahanpur district the terrorists threw bombs and killed four Police personnel including an SSP and they decamped with an AK-47 rifle and a wireless set. There have been many similar incidents in the past as well. The 'Terai' region of Uttar Pradesh has become a heaven for Jammu Kashmir Liberation Front Extremists, Sikh extremists and ULFA extremists. The State Government is planning to deploy 63 anti-bomb squads to check their activities. The proposal for help in this regard is under consideration of the Central Government. It is requested that the Centre may provide adequate

assistance to U.P. Government to curb terrorist activities in the State.

(vi) *Need to start additional Lights between Calicut and Bombay and Calicut and Trivandrum.*

[English]

SHRI F. AHAMED (MANJERI) : Sir, I would like to draw the attention of the Government to the present condition of Calicut Airport which falls within my constituency. It is after a very long standing demand of the people of Malabar region of Kerala State that Karipur Airport in Calicut has been sanctioned three years ago. Calicut Airport is catering to the needs of people of Malabar region especially those who are working in Gulf countries. But contrary to expectations now there is only one Indian Airlines flight between Calicut and Bombay. In the event of cancellation of this flight, passengers who are to reach Bombay who have to catch the flights to Gulf countries from Sahar Airport are greatly inconvenienced. The demand of the people in this respect is to have one more additional flight on Bombay-Calicut route.

There is no flight between Calicut and Trivandrum which is inconveniencing Gulf passengers who are to reach via Trivandrum to their home in Malabar area on the same day. Therefore, it is high time that Indian Airlines introduces immediate flight touching Calicut-Trivandrum and also Bangalore-Madras in view of the commercial importance of Malabar region and importance of Calicut Airport. Necessary technical facilities in the Calicut Airport such as Instrument Landing System etc. and further lengthening of the runway enabling to receive Airbus A-300 should also be started early (Interruptions)

MR. SPEAKER : What you have given in writing only goes on record.

(vii) *Need to operate Boeing Aircraft to Vijayawada and make the operation of Vayudoot more effective.*

SHRI SOBHANA DRESWARA RAO VADDE : (VIJAYAWADA) : Sir, traffic to and from Vijayawada Airport has been increasing at a very high rate every year. The Ministry of Civil Aviation have been represented several times regarding the need to operate Boeing aircraft to Vijayawada Airport to meet the passenger traffic. The Ministry have stated that after the runway is extended and strengthened, Boeing Aircraft will be operated to Vijayawada. Necessary land has been acquired but the work of extending and strengthening runway, providing night landing facilities have not yet started. This should be immediately taken up. Moreover, the Vayudoot operation to Vijayawada Airport is most unsatisfactory and irregular as a result of which travelling public are losing confidence in these operations. Steps should be taken to operate the service most effectively.

(viii) *Need to send a Central team to Madhya Pradesh to assess the gravity of drought conditions.*

[Translation]

KM. VIJLA VERMA (SEONI) : Mr. Speaker, Sir, the arrival of monsoon is still uncertain in Madhya Pradesh. Even in this second week of July there is no indication of arrival of monsoon. The farmers had sown seeds after the first rains on 10th and 11th June but as there were no rains subsequently the seeds did not germinate. Those who did not sow their crops are also in a fix. Even if the monsoon arrives now there will be a poor crop.

Under such circumstances there is a possibility of drought in Madhya Pradesh. If effective steps are not taken now the situation is likely to take a turn for the worst. It is, therefore, requested that a central team is sent there to assess the situation.